

Financial assistance for skill training of Persons with Disabilities

1422. SHRI DEREK O'BRIEN: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the total funds allocated under the Scheme of Financial Assistance for Skill Training of Persons with Disabilities for 2015-16 and 2016-17 by the Ministry and if so, the details thereof;

(b) the total number of disabled persons who have applied for financial assistance under the Scheme; and

(c) the total number of disabled persons who have received the benefits/ assistance as proposed by Government along with the categories of their disabilities?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) Funds for the Scheme of Skill Development of Persons with Disabilities are released from the budget allocation of an umbrella scheme titled "Scheme for implementation of Persons with Disabilities Act, 1995 (SIPDA)" which is a combination of a few other schemes for Persons with Disabilities. The budget allocation for SIPDA during the year 2015-16 and 2016-17 were ₹135.00 crore and ₹ 193.00 crore respectively. No separate budget allocation is made for Skill Development under SIPDA.

(b) and (c) The scheme for Financial Assistance for Skill Development of Persons with Disabilities is being implemented through a network of training partners titled Empanelled Training Partners (ETPs). At present there are 234 ETPs comprising of Government Organisations and Non Governmental Organisations located throughout the country. Trades and number of trainees are allocated to the training partners based on their Project Specific Proposals. The ETPs select the trainees taking into consideration their eligibility conditions. The Department provides Financial Assistance to these ETPs. The applications from the persons with disabilities are received by ETPs which maintain all records of the PwDs including their category.

In addition, skill development programmes are also conducted by National Handicapped Finance Development Corporation and National Institutes of this Department under SIPDA.

The number of persons with disabilities for whom financial assistance was provided to the ETPs, NHFDC and National Institutes and funds released for their skill Development for 2015-16 and 2016-17 is as under:—

(₹ in crores)		
Year	No. of Persons with Disabilities	Amount Released
2015-16	28042	22.04
2016-17	43916	32.97

Fund released under Special Central Assistance

1423. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether Government has released fund under Special Central Assistance (SCA) to Scheduled Caste Sub-Plan (SCSP) for the financial year 2016-17 to all the States;
- (b) if so, the details thereof particularly for Rajasthan; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): (a) and (b) Yes, the funds under Special Central Assistance (SCA) to Scheduled Casts Sub-Plan (SCSP) for the financial year 2016-17 have been released to States/UTs including Rajasthan. An amount of ₹ 1441.22 lakh has been released to Rajasthan during 2016-17.

The Government of Goa, Uttarakhand, NCT of Delhi and Puducherry has not been released any funds due to non-submission of pending Utilization Certificates. The details are given in the Statement (*See below*).

- (c) Question does not arise.

Statement

Release of funds under SCA to SCSP during 2016-17

Sl. No.	State/UT	Release of funds during 2016-17 (₹ in lakh)
1	2	3
1.	Andhra Pradesh	2824.96
2.	Assam	607.93